(x) Notification S.R.O. No. 329. dated the 2nd June, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (6th Amendmeent) Regulations, 1970.

(xi) Notification S.R.O. No. 330, dated the 16th June, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Seventh Amendment) Regulations, 1970.

(xiii) Notification S.R.O. No. 285, dated the 16th June, 1970, publishing the Navy Leave Regulations, 1970.

TPlaced im Library, see No. LT-3692/70 for (vi) to (xii)].

Sir, I also beg to lay on the Table, under section 185 of the Navy Act, 1957, a copy each of the following Notifications (in English and Hindi) of the Ministry of Defence:-

- (i) Notification S.R.O. No. 309/69, dated the 17th October, 1969, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1969, together v/ith statement showing the reasons for the delay in laying the Notification on the Table.
- (ii) Notification S.R.O. No. 1 E, dated the 21st February, 1970, publishing the Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1970.
- Notification S.R.O No dated the 28th February. 1970, pub lishing the Navy (Disc'ipline Miscellaneous Provisions) and 1st Amendment Regulations, 1970.

TPlaced in Library, see No LT-3339/70 for (i) to (iii).]

ANNUAL REPORT OF THE PERMANENT INDUS COMMISSION FOR THE YEAR ENDING ON THE 31ST MARCH, 1970

सिंचाई तथा विद्युत मंत्रालय में उपमन्त्र (ब्रोफेंसर सिद्धेश्वर प्रसाद): श्रीमन,

मार्च, 1970 को समाप्त हुये वर्ष के लिए स्थायी सिंधु स्रायोग के वार्षिक प्रतिवेदन की एक प्रति मैं सभा पटल पर रखता है। Placed in Library, see No>. Ll-3693/70.]

THE GOVERNMENT OF INDIA EXPORT POLICE RESOLUTION, 1970

वैदेशिक व्यापार मंत्रालय में उपमन्त्री (बौधरो राम सेवक): श्रीमन, में भारत सरकार का निर्यात संबंधी नीति संकल्प, (ग्रंग्रेजी 1970 की पर हिन्दी में) सभा पटल Placed in Library, see No. LT-3744/701.

CERTIFIED ANNUAL ACCOUNTS (1967-68) OF THE TEXTILE COMMITTEE AND RELATED **PAPER**

चौधरी राम सेवक: श्रीमन, मैं वस्त्र समिति ग्रिधिनियम, 1963 की घारा 13 की उपवारा (4) के ग्रवीन 1967-68 के वर्ष के लिए वस्त्र समिति के प्रमाणित वाषिक लेखे की एक प्रति (ग्रंग्रेजी तथा हिन्दी में), उस पर लेखा परीक्षा प्रतिवेदन सहित सभा पटल पर रखता Placed in Library, see No. LT-3697/701.

THE EXPORT OF DRTED FISH (INSPECTION) **RULES**, 1970

चौधरी राम सेवक : श्रीमन, मैं निर्यात (किस्म नियंत्रण तथा निरीक्षण) ग्रधिनियम, 1963 की धारा 17 की उपधारा (3) के अधीन सुखी मछलियों का निर्घात (निरीक्षण) नियमावलि 1970 को प्रकाणित) करने वाली वैदेशिक व्यापार मंत्रालय की श्रधिसूचना एस० थ्रो० नं० 2138 दिनांक 5 जुन, 1970 की एक प्रति (स्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हं। Placed in Library, see No. LT-3696/70.].